

**MR. DEPUTY-SPEAKER:** The question is:

"That this House do appoint sarva-Shri Nagavalu Mohanaragam, Datat Ram Baran and Hukam Deo Narain Yadav to the Joint Committee on the Bill to provide for the appointment of a Lokpal to inquire into allegations of misconduct against public men and for matters connected therewith in the vacancies caused by the resignations of sarveshri S. D. Somasundaram, Chand Ram and Arif Beg."

*The motion was adopted.*

15 hrs.

#### BUSINESS ADVISORY COMMITTEE

##### EIGHTH REPORT

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): I beg to move:

"That this House do agree with the Eighth Report of the Business advisory Committee presented to the House on the 1st December, 1977."

*The motion was adopted.*

15.01 hrs.

#### SUPPLEMENTARY DEMANDS FOR GRANTS (GENERAL), 1977-78

THE MINISTER OF FINANCE AND REVENUE AND BANKING, (SHRI H. M. PATEL): I beg to present a statement showing Supplementary Demands for Grants in respect of the Budget (General) for 1977-78.

15.02 hrs.

#### MATTERS UNDER RULE 377

- (i) REPORTED MIXING OF RAPE-SEED OIL IN MUSTARD OIL AND ADULTERATION OF VANASPATHI WITH INJURIOUS OILS AND FATS.

SHRI JYOTIRMOY BOSE (Diamond Harbour) Sir, under Rule 377, I wish to raise the following matter:—

Once again a big bungling in edible cooking medium is taking place.

The imported rape seed oil which was finding its way in abundance into mustard oil and being sold between Rs. 10 and Rs. 14 was being sold also as rape seed oil at the rate of Rs. 7.50 per kilo.

Due to failure on the part of concerned authorities, the edible oil reserves of STC in the north have touched a new low. This situation is being taken advantage of by the Vanaspathi makers. It is reported that the Government is now being made to supply them the rape seed oil at the rate of Rs. 5.85 a kilo which means about Rs. 2.50 less than what it costs the Government and for this the exchequer is to pay to cover the loss of the STC. Besides taking advantage of the situation, most injurious oils and fats are being used as adulterants for production of Vanaspathi. The makers of Dalda Vanaspathi, i.e., the Hindustan Levers, one of the biggest multi-national corporation have been caught in Ghaziabad in processing adulterated til oil for which a case is pending before a court in U.P. Sometime ago, the makers of "RASU" vanaspathi, (Modi's) was caught in Calcutta using linned oil as an adulterant.

The Ministers of Commerce and Health may please be asked to make a statement on this serious issue.

- (ii) DEMAND FOR WITHDRAWAL OF RESTRICTIONS ON REFUND OF DEPOSITE UNDER COMPULSORY DEPOSIT SCHEME.

श्री ज्योतिरमोय बसु (कानपुर) : उपाध्यक्ष महोदय, 25 जून, 1975 को इस देश में श्रीमती निवरा गांधी और कांग्रेस ने इमर्जेंसी का काला कानून पास किया था। इमर्जेंसी के दौरान मजदूरों के लिए कम्पलसरी डिपॉजिट